

## **NATIONAL INTELLECTUAL PROPERTY AWARDS 2023**

### **General Information**

Last date for submission of Hard and Soft Copies: **31/07/2023**

Sl. No.	Category of IP Award	No. of Awards	Part of Forms applicable
1	Top Indian Individual for Patents Filing, Grant & Commercialization 1(a): Male 1(b): Female 1(c): Child 1(d): Third Gender	04	Part-I, II, Excel Sheet
2	Top Indian Individual for Designs Filing, Registration & Commercialization 2(a): Male 2(b): Female 2(c): Minor 2(d): Transgender	04	Part-I, IV, Excel Sheet
3	Top Indian Individual for Trade Marks Filing, Registration & Commercialization 3(a): Male 3(b): Female 3(c): Minor 3(d): Transgender	04	Part-I, V, Excel Sheet
4	Top Indian Academic Institution for Patents Filing, Grant and Commercialization	01	Part-I, II, Excel Sheet
5	Top R & D Institution / Organization for Patents Filing, Grant & Commercialization	01	Part-I, II, Excel Sheet
6	Top Public Limited Company/ Private Limited Company for Patents Filing, Grant & Commercialization in India 4(a) : Manufacturing Sector 4(b) : Service Sector	02	Part-I, II, Excel Sheet
7	Top Indian MSME for Patents Filing, Grant & Commercialization	01	Part-I, II, Excel Sheet
8	Top Start up for IP Filing, (Grant/Registration) and Commercialization	01	Part-I, III, Excel Sheet
9	Top Indian Company/ Organization for Designs & Commercialization	01	Part-I, IV, Excel Sheet
10	Top Indian Company for creating brand in India and abroad	01	Part-I, V, Excel Sheet
11	Top Geographical Indication (GI) for Best Promotion and Protection Activities in India and Abroad	01	Part-I, VI, Excel Sheet
12	For Enforcement of IP in India 12(a): Best Police Unit (District/Zone in a Commissionerate) 12(b): Cyber Cell 12(c): Customs Office	03	Part-I, VIIA, Excel Sheet Part-I, VIIB, Excel Sheet Part-I, VIIC, Excel Sheet
13	Best Incubator for Nurturing the IP	01	Part-I, VIII, Excel Sheet

**Note: (1)** Every Applicant will be required to submit the details of IP filed, granted/registered and/or commercialized etc., in the prescribed format of Excel sheet in addition to the applicable Forms.

**(2)** In the Category of Top Indian Individual for Patents Filing, Grant & Commercialization, the applicant for patent should be a natural person or in case of joint applicants all should be natural persons.

Sl. No.	Category of Special Citation in IP Award	Parts of Forms
1	Technology and Innovation Support Center (TISC)	Part IX, Excel Sheet
2	Patent Information Centre (PIC)	Part X, Excel Sheet
3	Institution's Innovation Council (IICs)	Part XI, Excel Sheet
4	Atal Tinkering Laboratories (ATL)	Part XII, Excel Sheet
5	Most Popular Geographical Indication (GI) in India in each of the five (05) categories	By Public Opinion Poll through online voting on the official website

**Part-I**  
**APPLICANT'S INFORMATION**  
(To be submitted by all applicants)

**Application for National IP Awards 2023**  
**(Patents, Designs, Trademarks and Geographical Indications)**

Category of IP Awards (Please specify) (Please tick [√] the appropriate box)

(1) IP Filing, Grant & Commercialization Awards Patents  Designs  Trade Marks   
Indian Individual Male  Female  Child  Third gender   
( < 18 years)

(2) Patents Filing, Grant & Commercialization Awards

i. Indian Academic Institution

ii. Indian R & D Institution/Organization

iii. Indian Public/Private Ltd. Company   
(Manufacturing)

iv. Indian Public/Private Ltd. Company   
(Service)

v. Indian MSME

(3) Indian Start-up for IP Filing, (Grant/Registration) & Commercialization

(4) Indian Company/Organization for Designs Filing, Registration & Commercialization

(5) Creating Brand in India and abroad

(6) Top Geographical Indication (GI) for Best Promotion and Protection Activities in India and Abroad

(7) Enforcement of IP

Police Unit (District/Zone in a Commissionerate) in India  Cyber Cell  Customs Office

(8) Best Incubator for Nurturing the IP

**APPLICANT DETAILS**

Name of Applicant for Award	
Postal Address	
Website (if any)	
Name of the Contact Person	
Designation of the Contact Person	
Telephone No. (Landline & Mobile )	
Email ID:	

**Declaration:** Certified that the information submitted herein is true and correct to the best of my knowledge and belief.

**(Signature)**

**(Name & Designation of the Applicant/Authorized Signatory)**

**Note:** The Applicant is required to provide a proof of his eligibility with respect to the category under which he has applied for.



**C. Whether invention is rural centric?** If YES, Please give details in the space below (within 300 words)

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-III****To be submitted by applications for Indian start-up  
for IP Filing, (Grant/Registration) and Commercialization)****Indian Start-up for IP Filing, (Grant/Registration) and Commercialization****A : Number of IP applications filed/granted/registered**

Calendar Year (January to December)	No. of Application (in INDIA & ABROAD)											
	Patent applications filed in		Patents Granted in		Design Applications filed in		Designs Registered in		Trade Mark application filed in		Trade Marks Registered in	
	India	Abroad	India	Abroad	India	Abroad	India	Abroad	India	Abroad	India	Abroad
2020												
2021												
2022												

**B: Number of IP Commercialized and value of Turnover thereof:**

Calendar year (January to December)	No. of Applications commercialized (in India)					
	Patents (by self)	Patents (licensed/assigned)	Designs (by self)	Designs (licensed/assigned)	Trademarks (by self)	Trade Marks (licensed/assigned)
2020						
2021						
2022						
Value of Turnover of IP (in INR) through Commercialization including fund raising as specified						
Calendar year (January to December)	Patents		Designs		Trade Marks	
2020						
2021						
2022						

**Note for Tables A & B:**

- Copies of the certificates of Patents/Designs/TM filed/granted/registered, are required to be submitted as claimed by the applicant in Table A.
- List of applications and corresponding turn-over value in tables A & B are to be provided additionally in a separate prescribed excel sheet, failing which provided details will not be considered.
- Proof of value of turn-over must be certified by a Chartered accountant/Company Secretary or Annual Report is to be attached along with the applications for this category.

**C. Whether invention is rural centric?** If YES, Please give details in the space below (within 300 words)

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**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my applications and withdrawal of the award, if awarded at any time.

**(Signature)****(Name & Designation of the Applicant/Authorized Signatory)**

**Part-IV**  
**(To be submitted by all applicants for**  
**category of award relating to Designs and Commercialization)**

**Designs Filing, Registration & Commercialization**

(Applicable to Sr. No. : 2 & 9)

**A. Number of Designs filed & registered in India/foreign country:**

<b>Calendar Year</b> (January to December)	<b>2020</b>	<b>2021</b>	<b>2022</b>
1. Filed in India			
2. Registered in India			
3. Filed in foreign country			
4. Registered in foreign country			

**B. Details of commercialization of Designs:**

<b>Calendar Year</b> (January to December)	<b>2020</b>	<b>2021</b>	<b>2022</b>
Licensed	Nos	Nos	Nos
Assigned	Nos	Nos	Nos
Commercialized	Value	Value	Value

**Note:**

- Proof of application filed / registration is required to be submitted, along with this part of the application, by the Applicant as claimed in Table A.
- Details of information in Table A shall be filled in prescribed excel sheet for the purpose of making the application for this category, failing which provided details will not be considered.
- Proof of value mentioned in the above in table B are to be certified by a chartered Accountant/Company Secretary or Annual Report shall be attached along with the application for this category.

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-V**  
**(To be submitted by all applicants for**  
**category of Award relating to Trade Marks)**

**Trade Marks Filing, Registration & Commercialization for creating Brand in India and Abroad**  
(Applicable to Sr. No. : 3 & 10)

**(A) Number of Trade Marks Applied/Registered in India and Abroad:**

Sl. No.	Calendar Year (January to December)	2020		2021		2022	
		Filed	Registered	Filed	Registered	Filed	Registered
a-1	No. of Trade Marks filed/Registered in India						
a-2	No. of Trade Marks filed/Registered in Foreign country(ies)						

**(B) Details regarding licensing/commercialization and sales in India and Abroad:**

b.	No. of Countries where-	2020	2021	2022
	TM application applied/registered in India			
b-1	Trademark(s) licensed			
b-2	Trademark(s) assigned			
b-3	Trademark(s) Commercialized			
	Registration abroad/International registration			
b-4	Trademark(s) licensed			
b-5	Trademark(s) assigned			
b-6	Trademark(s) Commercialized			
c	<b>Details regarding Revenue Accured:</b>			
c-1	Sales of goods/rendering of services (in INR) in India in terms of the respective Trademark(s)			
c-2	Sales of goods/rendering of services (in INR) in Foreign Countries in terms of the respective trademark(s)			

**Notes for Table A and B:**

- Details of the TM applications filed/registered at respective Trade Marks Offices of various countries are required to be submitted as claimed by the applicant.
- Details shall also be submitted in the prescribed excel sheet, failing which the provided details will not be considered.
- Business turnover of the applicant as to the sale of goods/services rendered under his trade Marks shall be submitted as certified by Chartered Accountant/Company Secretary/Annual Report.

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false/misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-VI**  
**(To be submitted by applicants for**  
**awards relating to Geographical Indication (GI) Promotion and Protection)**

**Award for Top Geographical Indication (GI) for Best Promotion and Protection Activities in India**  
**and Abroad**

**Part A:**

Application No.:		Applicant Name:	
Geographical Indications:		Geographical Area:	
Goods:		Class:	
Status:		Registration Valid Upto:	
Photo:		Logo:	

**Part B:**

Sl. No.	Parameters	Weightage	Calendar Year (January to December)		
			2020	2021	2022
1	No. of Authorised Users Applications Filed	10			
2	No. of Authorised Users Registered	10			
3	No. of Inspection Conducted to ensure Quality & Traceability	10			
4	No. of Enforcement action taken by way of filing complaints, FIR or Court Cases	15			
5	No. of Publicity & Promotion activities undertaken by the Applicant in Print, electronic, social & digital media	25			
6	Quantity of Goods sold in Domestic market	10			
7	Quantity of Goods sold in International market	10			
8	Revenue of Sales in Domestic market (in Rs.)	5			
9	Revenue of Sales in International market (in Rs.)	5			

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**



**Part-VII**  
(To be submitted by applicants for awards relating to Enforcement of IP)

**Award for Enforcement of IP in India**

**Part VIIA: Best Police\* Unit (District/Zone in a Commissionerate)**

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)		
			2020	2021	2022
1	No. of FIR/PI lodged on IP infringement cases	20			
2	No. of Charge-sheet filed against filed FIR as above	25			
3	No. of convictions, if any.	25			
4(a)	No. of raids conducted	15			
4(b)	Value of seized goods etc. (in INR)	15			

(\* Not below the rank of Deputy Superintendent of Police)

**Part VIIB: Best Cyber Cell**

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)		
			2020	2021	2022
1	No. of FIR/PI lodge on IP infringement cases	15			
2	No. of Charge-sheet filed against filed FIR as above	15			
3	No. of suspended domain	20			
4	No. of convictions	15			
5	No. of raids conducted	15			
6	Traffic on suspended domain per month	10			
7	Value of seized goods etc. (in INR)	5			
8	Value/ revenue saved due to suspension website	5			

**Part VIIC: Best Customs Office**

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)		
			2020	2021	2022
1	No. of Cases of suspension of clearance of goods	20			
2	No. of Detention Reports (DRs) lodged	20			
3	No. of Cases disposed/destruction of IP Infringed goods	10			
4	No. of raids conducted/arrests made	20			
5	Value of seized goods etc. (in INR)	10			
6	No. of Outreach programs/workshops conducted by the IPR Cell	20			

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

(Signature)  
(Name & Designation of the Applicant/Authorized Signatory)

**Part-VIII**  
**(To be submitted by applicants for awards**  
**relating to Best Incubator for Nurturing the IP)**

**Award for Best Incubator for Nurturing the IP in India**

Sl. No.	Parameters	Weightage (%)	Calendar Year (January to December)		
			2020	2021	2022
1	No. of Start Ups, SMEs being promoted and supported	20			
2	No. Companies being supported in marketing	20			
3	No. of Start Ups, SMEs being provided with licensing support for their Patents	20			
4	No. of Start Ups, SMEs being assisted to raise fund	20			
5	No. of Start Ups, SMEs being provided with office space	20			

**Declaration:**

Certified that the information submitted herein is true to the best of my knowledge and belief. Any false / misleading information shall lead to rejection of my application and withdrawal of the award, if awarded at any time.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-IX**  
**(To be submitted by applicants for awards  
relating to Technology and Innovation Support Center)**

**Details Regarding Contribution for Promotion of IPRs by  
Technology and Innovation Support Center (TISC)**

1. Name of TISC:

2. Address:

3. Details of Contact -

Person: Name & Designation:

Contact No.:

E-mail ID:

4. Details of Filing/Grant/Registration of IPRs/IPR Promotion Activities with assistance of the TISC during last 3 years

Sl. No.	Activity Sponsored/Facilitated	Weightage (%)	2020	2021	2022
1.	No. of Patent Applications Filed	5			
2.	No. Patent Applications granted	5			
3.	No. of Design Applications Filed	5			
4.	No. of Design Applications Registered	5			
5.	No. of Trade Mark Applications filed	5			
6.	No. of Trade Mark Applications Registered	5			
7.	No. of workshops/seminars/awareness programmes conducted public training programmes organized	10			
8.	IPR Course introduced in academic institutions	10			
9.	IPR Cells established in academic institutions	10			
10.	Any other activity for IPR promotion undertaken: (i)+ (ii)+(iii)				
	i) MOU with various Universities for IP Facilitation, Management & commercialisation	15			
	ii) IP consultancy & advisory services				
	iii) Technologies Assigned from Various national laboratories for Technology Transfer and Commercialization				
11.	SOP for IP licensing and commecialisation	5			
12.	No. of commercialisation deals initiated	10			
13.	No. of commercialisation deals completed	10			

**Declaration:** The information provided above is true to the best of my knowledge and belief.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-IX**  
**(To be submitted by applicants for awards**  
**relating to Patent Information Centre)**

**Details to be submitted regarding Contribution for promotion of IPRs by**  
**Patent Information Centre (PIC)**

1. Name of PIC:
2. Address:
3. Details of Contact Person:  
    Name & Designation:  
    Contact Number:  
    E-mail id:
4. Details of Filing/Grant/Registered of IPRs/IPR Promotion Activities with assistance of the PIC during last 3 years.

Sl. No.	Activity Sponsored/Facilitated	Weightage (%)	2020	2021	2022
1.	No. of Patent Applications Filed	15			
2.	No. of Patent Applications Granted	10			
3.	No. of Design Applications Filed	10			
4.	No. of Design Applications Registered	5			
5.	No. of Trade Mark Applications Filed	10			
6.	No. of Trade Mark Applications Registered	5			
7.	No. of activities for IPR Promotion, viz., workshops/seminars/awareness programmes/public training programmes	35			
8.	Any other activity for IPR promotion undertaken	10			

**Declaration:** The information provided above is true to be the best of my knowledge and belief.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-XI**  
**(To be submitted by applicants for awards**  
**relating to Institution's Innovation Council)**

**Details to be submitted regarding Contribution for Promotion of IPRs by**  
**Institution's Innovation Council**

1. Name of Institution's Innovation Council:
2. Address:
3. Details of Contact Person:  
    Name & Designation:  
    Contact Number:  
    E-mail id:
4. Details of activities carried out by Institution's Innovation Council during last 3 years

Sl. No.	Activities	Weightage (%)	2020	2021	2022
1.	No. of innovation and entrepreneurship-related activities	20			
2.	No. of identified and rewarded innovations	20			
3.	No. of workshops/seminars/interactions with entrepreneurs, investors, professionals and create a mentor pool for student innovators	20			
4.	No. of Network with peers and national entrepreneurship development organizations	20			
5.	Creation of an institution's Innovation portal to highlight innovative projects carried out by institution's faculty and students	10			
6.	No. of Hackathons, idea competition, mini-challenges etc. Organized with the involvement of industries	10			

**Declaration:** The information provided above is true to the best of my knowledge and belief.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**

**Part-XII**  
**(To be submitted by applicants for awards**  
**relating to Atal Tinkering Lab)**

**Details to be submitted regarding Contribution by Atal Tinkering Lab**

1. Name of Atal Tinkering Lab:

2. Address:

3. Details of Contact Person:

Name & Designation:

Contact Number:

E-mail id:

4. Details of activities carried out by Atal Tinkering Lab during last 3 years in following:

Sl. No.	Activities	Weightage (%)	2020	2021	2022
1.	No. of activities conducted to comprehend STEM (Science, Technology, Engineering, and Math) concepts (Provide separate details)	20			
2.	No. of scientific instruments available in laboratory for conducting scientific experiments	20			
3.	No. of Facilities such as video conferencing and meeting rooms	20			
4.	No. of activities conducted such as National, Regional, State & District level competitions, Olympiads, problem-solving workshops, Seminar, Webinars, Conferences, exhibitions, designing and fabrication of products, etc.	20			
5.	No. of students participating and getting recognized in the National, Regional, State & District level competitions, Olympiads etc.	20			

Declaration: The information provided above is true to the best of my knowledge and belief.

**(Signature)**  
**(Name & Designation of the Applicant/Authorized Signatory)**